## GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS DEPARTMENT OF SPORTS

## RAJYA SABHA UNSTARRED QUESTION NO-4000 ANSWERED ON- 06/04/2023

# STEPS TO PREVENT DISCRIMINATION AGAINST TRANSGENDER SPORTSPERSONS

## 4000. SHRI DEREK O' BRIEN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:-

(a) whether Government has taken any steps to ensure that transgender sportspersons are not discriminated against on the basis of sex determination; and

(b) if so, the details thereof, and if not, the reasons therefor?

### ANSWER

### THE MINISTER OF YOUTH AFFAIRS & SPORTS

#### (SHRI ANURAG SINGH THAKUR)

(a) and (b): 'Sports' being a State subject, the responsibility to promote and develop sports in the country, rests primarily with the respective State/Union Territory Government. However, the Union Government supplements their efforts in this regard through its following schemes:

(i) Khelo India; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International sports events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sports Persons; (vi) Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons; (vii) National Sports Development Fund; and (viii) Running sports training centres through Sports Authority of India(SAI).

The participation of sportspersons in any sports competition/tournament is governed by the rules and regulations of the concerned discipline formulated by the respective International Sports Bodies.

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